

ITEM NO.804
(MM)

COURT NO.3

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL)..../2017 (Diary No(s). 37487/2017)

(Arising out of impugned final judgment and order dated 22-08-2017
in GA No. 3306/2016 passed by the High Court At Calcutta)

LMJ INTERNATIONAL LTD

Petitioner(s)

VERSUS

SLEEPWELL INDUSTRIES CO. LTD

Respondent(s)

Date : 29-12-2017 This petition was MENTIONED today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE DEEPAK GUPTA

For Petitioner(s) Mr. Ajit Kumr Sinha, Adv.
Mr. Vikas Sethi, Adv. (Mentioned by)
Mr. Deepak Goel, AOR

For Respondent(s) Mr. Chira Ranjan Addy, AOR

UPON being mentioned, the Court made the following
O R D E R

List this matter on 5.1.2018.

(B. PARVATHI)
COURT MASTER

(KAILASH CHANDER)
BRANCH OFFICER